

The Minister of Education (Dr. K. L. Shrimali): (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

Scheduled Castes and Scheduled Tribes

1645. Shri Kadiyan: Will the Minister of Home Affairs be pleased to state:

(a) whether Government have any proposal to appoint a high power Commission to assess the progress made by Scheduled Castes under the First and Second Five Year Plans; and

(b) if so, the details of the proposal?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) No, Sir.

(b) Does not arise.

New System of Voting

1646. Shri M. B. Thakore: Will the Minister of Law be pleased to state:

(a) whether the Election Commission has finally planned the details of the procedure of voting under new system for 1962 General Elections:

(b) if so, the details thereof;

(c) whether it is a fact that the Election Commission has made Polling Station at Government rest houses and Government buildings specially known as Choras and Chavries in Gujarat and Maharashtra respectively; and

(d) if so, the details thereof?

The Deputy Minister of Law (Shri Hajarnavis): (a) Yes, Sir.

(b) An extract from the Election Commission's letter dated the 4th October 1961, addressed to the Chief Electoral Officers of all States (except Jammu and Kashmir), detailing the procedure for voting at the forthcoming general elections, is placed on

the Table of the House. [See Appendix II, annexure No. 93].

(c) Polling stations are normally located in school buildings and other public buildings and it is only where no other suitable building is available in a particular area that a rest house or chawadi may have been selected for locating a polling station.

(d) As the total number of polling stations in the States of Gujarat and Maharashtra will be about 30,000, the time and labour that is required in collecting the details of these polling stations will not be commensurate with the results that may be achieved.

Institutes of Natural Sciences

1647. Shri Aurobindo Ghosal: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether any Institutes of Natural Sciences are to be set up in India with UNESCO Aid; and

(b) if so, how many and where?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) and (b). Government have not received any information so far from UNESCO in this regard.

Delhi Police

1648. Shri Aurobindo Ghosal: Will the Minister of Home Affairs be pleased to state:

(a) whether the Delhi police are given warm uniforms for the winter; and

(b) if not, why not?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The following articles of winter uniforms are supplied to the lower and upper subordinates of the Delhi Police:

Head Constables and Constables:

(1) Great Coat.

(2) Cardigan jacket.